

Filing No. Cr. Rev/8668/2020

Abhishek Kumar @ Vikash and Ors Vs The State of Jharkhand

Advocate's Name- Mr. Nilesh Kumar

Defects:-

9. (i) Age and father's name of the natural guardians of the petitioner missing at page no. 1, 2 & vak.
- (ii) Page no. 37, 39 & 40 are blackish and fairly legible at some portion. Fresh legible/true typed copy of the same may be given.
- (iii) Custody statement of petitioners is missing at page no. 1
- (iv) Signature of the Ld. Advocate is missing P. form.